



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/824/2020  
(Dy. No. 3786/2020)

This the 21<sup>st</sup> day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

Puran Chand Choudhary aged 46 years son of Sh. Dev Raj  
R/o Dhanak P/o Chjowki Tehsil Nowshera, District - Rajouri.

.....Applicant  
(Advocate: Sri K.S Puri)

Versus

1. Union Territory of J&K, through Commissioner, Health and Medical Education Department, Civil Secretariat, Jammu.
2. Government Medical College, Rajouri through its Principal.
3. J&K Service Selection Board, through its Secretary, Panama Chowk, Near Railway Station, Jammu.

.....Respondents  
(Advocate: Mr. Amit Gupta, AAG/ Mr. Raghu Mehta, Sr. CGSC)

## **O R D E R**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

At the outset applicants' counsel submitted that the applicant would satisfy if a direction be given to the respondents to consider and dispose of the pending representation of the applicant dated 14.02.2020 (Annexure A-9) within a stipulated period of time.

2. In view of the above submissions made by the applicants' counsel, we direct the respondents/competent authority to consider the candidature of the applicant, Sh. Puran Chand for the post Keeper-cum-Clerk which has fallen vacant under Ex-serviceman cadre due to non-joining and double selection of one Mr. Maroof Hussain and decide the representation of the applicant dated 14.02.2020 by passing a reasoned and speaking order within a period of two weeks from the date of receipt of a certified copy of this order. It is made clear that we have not entered into the merit of the case.

3. In view of the above, the OA is disposed of. No costs.

**(Mr. Anand Mathur)  
Member (A)**

**(Rakesh Sagar Jain)  
Member(J)**